

Central Administrative Tribunal
Principal Bench: New Delhi

O.A. No. 1011/99

New Delhi this the 25th day of August 1999

Hon'ble Mr. Justice V. Rajagopala Reddy, VC (J)
Hon'ble Mrs. Shanta Shastray, Member (A)

Tejwant Singh
S/o Shri Inderjit Singh
R/o 291/4, Railway Colony,
Shakur Basti, New Delhi.

...Applicant

(By Advocate: None)

Versus

1. Union of India through
the General Manager,
Baroda House, New Delhi.
2. The Divisional Railway Manager,
Northern Railway, New Delhi.
Near- New Delhi Railway Station.
3. The Divisional Personnel Officer,
D.R.M. Office, Delhi Division,
Near- New Delhi Railway Station.

..Respondents

(By Advocate: Shri R.L. Dhawan)

ORDER (Oral)

By Reddy, J. -

None appears for the applicant. Heard the
counsel for respondents.

The OA is filed challenging the order of
reversion dated nil i.e. April 99 whereby the
applicant was reverted from the post of Painter
Grade-I to lower grade as Painter Grade-II in the
scale of Rs. 1200-1800. The respondents filed
short reply stating that the impugned order has
been withdrawn in the proceedings dated 2.7.99.

CAB

(2)

The said proceedings are also enclosed alongwith reply. In view of the above, nothing survives in the OA. The OA is dismissed as having become infructuous. No costs.

Shanta S-

V. Rajagopala Reddy

(Mrs. Shanta Shastry)
Member (A)

(V. Rajagopala Reddy)
Vice-Chairman (J)

cc.